

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

NO.HCM – III/04/2014/2007

DATED, SHILLONG THE 10TH OF OCTOBER, 2014

Hon'ble Mr. Justice Uma Nath Singh, Chief Justice [Acting] vide Order dated 10.10.2014 is pleased to constitute Division Benches and Single Benches respectively as follows from Monday the 13th of October, 2014 to Friday the 17th of October, 2014:-

1. Division Bench consisting of Hon'ble Mr. Justice Uma Nath Singh, Chief Justice (Acting) and Hon'ble Mr. Justice T. Nandakumar Singh would take up all Motion, Admission, Order and Hearing of cases pertaining to the matters cognizable by a Division Bench on Monday the 13th October, 2014, at 10:30 A.M. in Chief Justice's Court Room.
2. Division Bench consisting of Hon'ble Mr. Justice Uma Nath Singh, Chief Justice (Acting) and Hon'ble Mr. Justice S.R. Sen would take up all Motion, Admission, Order and Hearing of cases pertaining to the matters cognizable by a Division Bench on Wednesday the 15th of October, 2014, at 10:30 A.M. in Chief Justice's Court Room.
3. Division Bench consisting of Hon'ble Mr. Justice T. Nandakumar Singh and Hon'ble Mr. Justice S.R. Sen would take up all Motion, Admission, Order and Hearing of cases pertaining to the matters cognizable by a Division Bench on Friday the 17th of October, 2014, at 10:30 A.M. in Chief Justice's Court Room No. 1.
4. Single Judge Bench of Hon'ble Mr. Justice Uma Nath Singh, Chief Justice (Acting) would take up Motion, Admission, Orders and Hearing of Petitions filed under Arbitration & Conciliation Act, 1996; Motion, Admission, Orders and Hearing of Habeas Corpus Petitions cognizable by Single Judge; Motion, Admission, Orders and Hearing matters relating to Civil Contempt filed under Contempt of Courts Act 1971; Motion, Admission and Orders of Civil Writ Petitions (WP) cognizable by Single Judge and any other matters which cannot be listed

before other Single Judge Benches on **Monday the 13th of October, 2014 and Wednesday the 15th of October, 2014 at 02:00 P.M. in Chief Justice's Court Room.**

5. Single Judge Bench of **Hon'ble Mr. Justice Uma Nath Singh, Chief Justice (Acting)** would take up Motion, Admission, Orders and Hearing of Petitions filed under Arbitration & Conciliation Act, 1996; Motion, Admission, Orders and Hearing of Habeas Corpus Petitions cognizable by Single Judge; Motion, Admission, Orders and Hearing matters relating to Civil Contempt filed under Contempt of Courts Act 1971; Motion, Admission and Orders of Civil Writ Petitions (WP) cognizable by Single Judge and any other matters which cannot be listed before other Single Judge Benches on **Tuesday the 14th of October, 2014, Thursday the 16th of October, 2014 and Friday 17th of October, 2014 at 10:30 A.M. in Chief Justice's Court Room.**
6. Single Judge Bench of **Hon'ble Mr. Justice T. Nandakumar Singh** would take up Orders and Hearing of all Civil Writ Petitions (WP) except those filed prior to 2013; Motion, Admission, Orders and Hearing of Company matters cognizable by Single Judge; and Motion, Admission, Order and Hearing of Miscellaneous Appeals, Civil Appeals cognizable by Single Judge and any other matters which cannot be listed before other Single Judge Benches on **Tuesday the 14th of October, 2014 and Wednesday the 15th of October, 2014 and Thursday 16th of October, 2014 at 10:30 A.M. in Court Room No.1.**
7. Single Judge Bench of **Hon'ble Mr. Justice T. Nandakumar Singh** would take up Orders and Hearing of all Civil Writ Petitions (WP) except those filed prior to 2013; Motion, Admission, Orders and Hearing of Company matters cognizable by Single Judge; and Motion, Admission, Order and Hearing of Miscellaneous Appeals, Civil Appeals cognizable by Single Judge and any other matters which cannot be listed before other Single Judge Benches on **Monday the 13th October, 2014 and Friday the 17th of October, 2014 at 2:00 P.M. in Court Room No. 1.**

8. Single Judge Bench of **Hon'ble Mr. Justice S. R. Sen** would take up Motion, Admission, Orders and Hearing of CR(P); Motion, Admission, Orders and Hearing of Criminal matters cognizable by Single Judge; Admission, Order and Hearing of Civil Writ Petitions (WP) filed in 2012 and before, Election Petitions (by nomination) and any other matters which cannot be listed before other Single Judge Benches on **Wednesday the 15th of October, 2014 and Friday the 17th of October, 2014 at 2:00 P.M. in Court Room No. 3.**
9. Single Judge Bench of **Hon'ble Mr. Justice S. R. Sen** would take up Motion, Admission, Orders and Hearing of CR(P); Motion, Admission, Orders and Hearing of Criminal matters cognizable by Single Judge; Admission, Order and Hearing of Civil Writ Petitions (WP) filed in 2012 and before, Election Petitions (by nomination) and any other matters which cannot be listed before other Single Judge Benches on **Monday the 13th of October, 2014, Tuesday the 14th of October, 2014 and Thursday the 16th of October, 2014 at 10:30 A.M. in Court Room No. 3.**

By order

REGISTRAR GENERAL

MEMO NO.HCM – III/04/2014/ 2007A DATED, SHILLONG THE 10TH OF OCTOBER, 2014

Copy for information to:-

1. The Joint Registrar – cum – Secretary to Hon'ble Mr. Justice Uma Nath Singh, Chief Justice [Acting], High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice T.NK.Singh, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
4. The Registrar, High Court of Meghalaya, Shillong.
5. The Advocate General High Court of Meghalaya, Shillong.
6. The Additional Advocate General High Court of Meghalaya, Shillong.
7. Mr./Ms/Mrs _____ Senior Advocate, High Court of Meghalaya, Shillong.
8. The Deputy Registrar Judicial, High Court of Meghalaya, Shillong.
9. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
10. The System Analyst, High Court of Meghalaya, Shillong.
11. The Central Government Counsel, High Court of Meghalaya, Shillong.
12. The President/Secretary Shillong High Court Bar Association, Shillong.
13. The Court Master, High Court of Meghalaya, Shillong.
14. The High Court Notice Board.
15. Office File.

for  *mea*
10/10/14
REGISTRAR GENERAL